

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 42 OF 199 8

Applicant(s) Narpat Singh

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

M. J. & ors.

Notes of the Registry	Orders of the Tribunal
08.11.2000.	Sh. J. K. Kausale, Counsel for the Applicant. Sh. Anil Mehla, Counsel for the Respondents. May be listed on 04.12.2000 for admission arguments as prayed for by both the learned Counsel for the parties. <u>A. P. NAGRATH</u> Adm. Member <u>A. K. MISRA</u> Jud. Member 4/12/2000 Mr. J. K. Kausale, Counsel to the Applicant. Mr. Anil Mehla, Counsel to Respondents. The learned counsel for Applicant submits that he has inspected not to press this application. By recording the statement, the application is dismissed as not pressed. <u>Gopal Singh</u> Adm. Member <u>(B. S. RAKOTE)</u> Vice Chairman Part II and III destroyed in impotence on 31.1.02 under the supervision of section officer as per order dated 1.1.02. Section officer (Bastille)

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